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NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER : CA/45/IB/2017  
IN  
PETITION NUMBER : CP/551/(IB)/2017  
NAME OF THE PETITIONER(S) : CKPL STEELS PVT LTD  
NAME OF THE RESPONDENT(S) : ASHOK MAGNETICS LTD  
UNDER SECTION : 7 RULE 4

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1	Arvind Srivastava	Counsel for Applicant	W 8/1/18 Vivek Menon for Arvind Srivastava
2	R SUBRAMANIAM (for Rg VNAGIRAM)	Counsel for Respondent	R Subramaniam

**ORDER**

Counsels for both the parties are present and prayed for adjournment. At request,  
time is enlarged. Put up on 18.01.2018 at 10.30 A.M.

-sdr-  
(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)

ghk